

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 147 OF 2016 &  
IA Nos. 316 & 317 OF 2016**

**Dated: 9<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)**

**In the matter of:**

**Mahanagar Gas Ltd. .... Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basudeb Biswas

Counsel for the Respondent(s) : Mr. Sumit Kishroe for R-1

Mr. Ramji Srinivasan, Sr .Adv,  
Ms. Iti Agarwal for R-2

Mr. Kaushik Chaudhury for ONGC

**ORDER**

Counsel for Respondent No.3 is stated to be in some personal difficulty.

As agreed by learned counsel for the parties, list the matter for further hearing on **17.02.2017.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt